

and Raods works. By constant monitoring and persistent efforts by the officers of the Ministry, the projects are being got completed.

[Translation]

Gas Authority of India Limited

2005. SHRI NAWAL KISHORE RAI :
SHRI NITISH KUMAR :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether several development projects under the Gas Authority of India Limited were under construction as on March, 1997;

(b) if so, the details thereof;

(c) the details of the projects out of them which were running behind their original time schedule;

(d) the extent of cost escalation in each project in comparison to the original cost owing to the delays in this regard; and

(e) the time by which the construction work of each project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) Four major projects were under construction as on March, 1997.

(b) to (e) The details of the four projects are as follows :

Projects	Anticipated date of completion
i. LPG Recovery Project at Lakwa (Assam)	Oct. 1998
ii. LPG Recovery Project at Usar, Maharashtra.	Nov. 1998
iii. Gas Rehabilitation and Expansion Project	Nov. 1997
iv. U.P. Petrochemicals Project Pata, U.P.	Feb. 1998

The above mentioned four projects are running behind the original time schedule on account of various reasons like delay in making land available by the State Governments, delays in despatch of equipment and law and order problems.

(d) No cost escalation is anticipated in the above four projects as all orders were placed based on tenders at designated prices.

12.0½ hrs.

PAPERS LAID ON THE TABLE

Memorandum of Understanding between Bharat Dynamics Ltd. and Department of Defence Productions Supplies, MOU for 1997-98.

[Translation]

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : Mr. Speaker Sir, I lay on the table of the House a copy (both Hindi and English versions) of the MOU between Bharat Dynamics Limited and Department of Defence Productions Supplies, MOU for 1997-98.

[Placed in Library. See No. LT. 2227/97]

[English]

Annual Report and Review of the working by the Government of the Delhi Public Library, Delhi for 1994-95, etc.

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) :
On behalf of Shri S.R. Bommai, I beg to lay on the Table —

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1994-95 alongwith Audited Accounts.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 1994-95.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 2228/97]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1995-96 alongwith Audited Accounts.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 1995-96.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT. 2229/97]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums Calcutta, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums Calcutta, for the year 1995-96 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Calcutta, for the year 1995-96.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library. See No. LT. 2230/97]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 1995-96.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT. 2231/97]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 1995-96.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
[Placed in Library. See No. LT. 2232/97]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1989-90, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the

working of the Asiatic Society, Calcutta, for the year 1989-90.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT. 2233/97]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1990-91.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1990-91, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Calcutta, for the year 1990-91.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library. See No. LT. 2234/97]

Mercantile Marine Departments, Mumbai, Jamnagar and Mormugao and Regional Offices (Sails), Mumbai and Jamnagar (Group C and D Posts) Amendment Rules, 1996, etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : I beg to lay on the Table —

- (1) A copy of the Mercantile Marine Departments, Mumbai, Jamnagar and Mormugao and Regional Offices (Sails), Mumbai and Jamnagar (Group C and Group D Posts) Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 543 in Gazette of India dated the 30th November, 1996, issued under proviso to article 309 of the Constitution.

[Placed in Library. See No. LT. 2235/97]

- (2) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958 :

- (i) The Merchant Shipping (Sailing Vessels) Rules, 1997 published in Notification No. G.S.R. 129 in Gazette of India dated the 1st March, 1997.

- (ii) The Merchant Shipping (Registration of Indian Ships) Amendment Rules, 1997 published in Notification No. G.S.R. 155 in Gazette of India dated the 15th March, 1997.

[Placed in Library. See No. LT. 2236/97]